

**Institution, Disposal, Pendency and Case Clearance Rate in the District Courts of Odisha
from 01.01.2025 to 31.03.2025**

Months	Opening Balance			Institution			Disposal			Pendency			Case Clearance Rate of disposal w.r.t. institution		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
January	3,16,057	16,04,768	19,20,825	7,374	35,079	42,453	6,820	25,941	32,761	3,16,611	16,13,906	19,30,517	92.49	73.95	77.17
February	3,16,611	16,13,906	19,30,517	6,046	31,259	37,305	6,546	23,648	30,194	3,16,111	16,21,517	19,37,628	108.27	75.65	80.94
March	3,16,111	16,21,517	19,37,628	7,052	40,044	47,096	9,990	38,551	48,541	3,13,173	16,22,981 *	19,36,154 *	141.66	96.27	103.07
Total	3,16,057	16,04,768	19,20,825	20,472	1,06,382	1,26,854	23,356	88,140	1,11,496	3,13,173	16,22,981	19,36,154	114.09	82.85	87.89

Institution of Criminal cases increased due to filing of 10,590 cases under M.V. Act as a result of automatic challan based on CCTV image capture.

One working day consists of 6 working hours.

Average loss of working days in 2025 (till 31st March) is 0 days .

Average working strength of Judicial Officers against average sanctioned strength of 1041 in 2025 (till 31st March) is 838 .

So, cumulative loss of judicial hours of all Courts in 2025 (till 31st March) is $6 \times 0 \times 838 = 0$ hours .

** Due to Physical Verification, Criminal pendency so also total pendency decreased by 29 cases in the Judgeship of Bhadrak during the month of March, 2025.*

DISTRICT COURT PENDENCY from 01.01.2025 to 31.03.2025

Name of the Judgeship	Opening balance as on 01.01.2025			Institution from 01.01.2025 to 31.03.2025			Disposed of from 01.01.2025 to 31.03.2025			Pending cases as on 31.03.2025		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
Angul	7549	83010	90559	406	4331	4737	649	3741	4390	7306	83600	90906
Balangir	6202	49501	55703	505	5776	6281	674	5533	6207	6033	49744	55777
Balasore	38131	93872	132003	2431	4909	7340	2296	3142	5438	38266	95639	133905
Bargarh	5938	50003	55941	467	2890	3357	372	1727	2099	6033	51166	57199
Bhadrak	25396	71501	96897	1113	3548	4661	1415	2294	3709	25094	72726	97820
Boudh	890	19545	20435	131	1395	1526	140	884	1024	881	20056	20937
Cuttack	37129	162025	199154	2332	10260	12592	3025	7558	10583	36436	164727	201163
Deogarh	776	18183	18959	106	760	866	79	510	589	803	18433	19236
Dhenkanal	8483	43785	52268	560	3654	4214	689	2271	2960	8354	45168	53522
Gajapati	467	8527	8994	76	793	869	94	858	952	449	8462	8911
Ganjam	10957	87878	98835	1029	8281	9310	1158	7823	8981	10828	88336	99164
Jagatsinghpur	10159	36903	47062	897	2604	3501	1321	2279	3600	9735	37228	46963
Jajpur	20656	80638	101294	984	3198	4182	1350	2225	3575	20290	81611	101901
Jharsuguda	2883	40189	43072	174	3066	3240	341	1962	2303	2716	41293	44009
Kalahandi	3661	38524	42185	381	2968	3349	349	2760	3109	3693	38732	42425
Kandhamal	753	17151	17904	143	1647	1790	101	1106	1207	795	17692	18487
Kendrapara	17054	45382	62436	1142	1699	2841	885	1316	2201	17311	45765	63076
Keonjhar	9169	49433	58602	519	3768	4287	383	1995	2378	9305	51206	60511
Khurda	46142	161922	208064	2454	13078	15532	2941	11293	14234	45655	163707	209362
Koraput	3998	36874	40872	288	2037	2325	312	2074	2386	3974	36837	40811
Malkangiri	383	11655	12038	54	955	1009	64	804	868	373	11806	12179
Mayurbhanj	11728	61835	73563	835	4876	5711	976	3820	4796	11587	62891	74478
Nabarangpur	818	23463	24281	124	1273	1397	185	1763	1948	757	22973	23730
Nayagarh	4797	27791	32588	604	1598	2202	547	1791	2338	4854	27598	32452
Nuapada	2135	17512	19647	187	1118	1305	219	940	1159	2103	17690	19793
Puri	19956	61658	81614	1184	3573	4757	1297	3412	4709	19843	61819	81662
Rayagada	1680	17514	19194	195	1707	1902	165	1652	1817	1710	17569	19279
Sambalpur	5450	79517	84967	445	4114	4559	568	3617	4185	5327	80014	85341
Sonepur	2529	21489	24018	128	964	1092	112	3098	3210	2545	19355	21900
Sundargarh	10188	87488	97676	578	5542	6120	649	3892	4541	10117	89138	99255
TOTAL	3,16,057	16,04,768	19,20,825	20,472	1,06,382	1,26,854	23,356	88,140	1,11,496	3,13,173	16,22,981	19,36,154

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